CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SHIRPUR GOLD REFINERY LIMITED ["SGRL"]

Regd. Office:Refinery site, Shirpur, Dhulia- 425405

This corrigendum is issued by Vivro Financial Services Private Ltd (Manager to the Offer) further to the Public Announcement ("PA") dated June 27, 2007, Corrigendum issued on 2nd July 2007 and an Addendum to the Public Announcement dated 1st April 2008 for and on behalf of Jayneer Capital Private Limited ("Acquirer"), to the shareholders of Shirpur Gold Refinery Limited. The terms used but not defined in this announcement shall have the same meaning assigned to them in the "PA". The Shareholders are requested to kindly note the following changes:

Background of the offer:

The Acquirer (JCPL) has entered into a share purchase Agreement with the members and shareholders of SGRL (hereinafter collectively referred to as "Sellers") on 27th March 2008 to acquire 30,89,070 Equity shares representing 19.85 % of total paid up capital/ Voting Rights of the Target Company (SGRL) at a price of Rs. 54.75 per equity share aggregating to Rs. 16,91,26,583/- the same was informed to all the shareholders of SGRL by way of an Addendum to the Public Announcement on 1st April 2008, published in all the newspaper in which the original Public Announcement was released.

The Financial Highlights of the Acquirer (JCPL) at para 4.3. should be read as under:

Particulars	FY ended 31st March 2005 (Audited)	FY ended 31st March 2006 (Audited)	FY ended 31st March 2007 (Audited)
Total Income (Rs. In Lakhs)	732.20	1029.60	1718.79
Profit After Tax (Rs. In Lakhs)	492.35	540.87	490.64
Equity Share Capital (Rs. In Lakhs	60.10	60.10	60.10
Reserves (excluding Revaluation Reserves) (Rs. In Lakhs)	832.03	1372.90	1863.55
Earning per Share (Rs. Per share)	81.92	90.00	81.64
Book Value Per Share (Rs. per share)	148.44	238.44	320.07
RONW (%)	55.19%	37.74%	25.50%

(Source: Audited Financial Statements of JCPL for the financial year ended March, 2005, March, 2006 and March 2007)

The key Financial Highlights of SGRL at para 5.6 should be read as under;

Particulars	FY ended 31st March 2006 (Audited)	FY ended 31st March 2007 (Audited)	FY ended 31st March 2008 (Audited)
Total Income (Rs. In Lakhs)	5.02	48.69	165.85
Profit After Tax (Rs. In Lakhs)	(3603.47)	(3418.3)	(3410.829)
Equity Share Capital (Rs. In Lakhs	1556.25	1556.25	1556.25
Reserves (excluding Revaluation Reserves) (Rs. In Lakhs)	7890.17	4471.88	1061.05
Earning per Share (Rs. Per share)	(23.15)	(21.96)	(21.92)
Book Value Per Share (Rs. per share)	60.70	38.73	16.82
RONW (%)	(38.15)	(56.71)	(130.32)

(Source: Audited Financial Statements of SGRL for the financial year ended March, 2006, March, 2007 and March 2008)

Statutory/ Other Approvals Required for the Offer

Para 7.4 under the above heading should be read as under:

If any other Statutory approvals become applicable at a later date, the offer would be subject to such Statutory Approvals. The Acquirers shall take necessary RBI approvals, if any.

Delisting option to the Acquirers:

Para 8 under the above heading should be read as under:

If pursuant to this Offer, the Public Shareholding in the Target Company falls below 25% of its outstanding equity share capital, the Acquirer will, in accordance with Regulation 21(2) of the SEBI (SAST) Regulations, 1997, facilitate the target company to raise the level of Public Shareholding to the level specified for continuous listing in the Listing Agreement with the stock exchanges within the specified time and in accordance with the prescribed procedure under amended clause 40A(viii) of the Listing Agreement and in compliance with SEBI (SAST) Regulations, 1997

SCHEDULE OF ACTIVITIES:

Activity	Original Day & Date	Revised Day & Date
Public Announcement ("PA") Date	Wednesday, 27th June 2007	Wednesday, 27th June 2007
Specified Date (for the purpose of determining the names of shareholders to whom the LOO would be sent)	Wednesday, 11th July 2007	Wednesday, 11th July 2007
Last date for Competitive Bid	Tuesday, 17th July 2007	Tuesday, 17th July 2007
Date by which Letter of Offer to be posted to the shareholders.	Monday, 06th August 2007	Monday , 29th September 2008
Date of Opening of the Offer	Friday, 17th August 2007	Friday, 10th October 2008
Last date for revising the offer price / Number of shares	Monday, 27th August 2007	Monday, 20th October 2008
Last date up to which shareholders may withdraw	Friday, 31st August 2007	Friday, 24th October 2008
Date of Closure of the Offer	Wednesday, 5th September 2007	Friday, 31st October 2008
Date by which acceptance/ rejection would be communicated and the corresponding payment for the acquired shares and/ or the unaccepted shares/share certificates will be dispatched/ credited.	Wednesday, 19th September 2007	Friday, 14th November 2008

The Acquirers shall make payment consideration to the shareholders latest by 14th November, 2008, Friday. The acquirer and its directors accept full responsibility for the information contained in this announcement

This corrigendum to the public announcement will also be available on the SEBI website at www.sebi.gov.in

Issued by : MANAGER TO THE OFFER

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Dated: 27th September 2008
Place: Mumbai

(Mr. Ashokkumar Goel)
For and on behalf of the Board of Directors
Jayneer Capital Pvt. Ltd.